

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1849/2017

Dated Tuesday, the 23rd day of April, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

1.M/s.Southern Railway Pensioners' Sangam,
Rep., by its Secretary, Mr.P.Ramaswamy,
Office at No.5(6), VOC Street,
Ponmalaipatti, Thiruchirapalli 620 004.

2.Mr.S.Venkatesan,
S/o.Sivaprakasam,
No.11, 5th Cross Street,
Melakalkandar Kottai,
Trichy-11.

... Applicants

By Advocate M/s G.Justin

vs.

1. The Union of India, Rep., by
The Secretary to Government,
Ministry of Railways, New Delhi.
2.The Chairman,
Railway Board, Ministry of Railway,
Government of India, New Delhi.

3.The General Manager,
Southern Railway, Park Town,
Chennai-3.

4.Chief Personnel Officer,
Southern Railway,
Chennai-3.

5.Workshop Personnel Officer,
Railway Workshop, Ponmalai,
Trichy-4.

6.The Deputy FA & CAO/W&S/GOC,
Southern Railway, Golden Rock,
Trichy.

... Respondents

By Advocate Mr.K.Vijayaragavan

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is called, there is no representation for the applicants. Counsel for the respondents is also absent.

2. On perusal, it is seen that there was no representation for the applicants on 29.03.2019 & 01.04.2019 also. On the latter date, it was directed to post the matter for 12.04.2019 under the caption "For Dismissal". On 12.04.2019, as per notification dated 11.04.2019 the matter is reposted to today.

3. Since the applicants are unrepresented today also, it appears that the applicants are not keen to pursue their case any further. Accordingly, the OA is dismissed for default.

**(R.RAMANUJAM)
MEMBER (A)
23.04.2019**

M.T.